

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 1510
TO BE ANSWERED ON FEBRUARY 13, 2025
URBAN DEVELOPMENT IN MAHARASHTRA**

NO. 1510. SHRI ARVIND GANPAT SAWANT:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has formulated any plan for urban development and if so, the details thereof;**
- (b) the number of proposals received from the State Government of Maharashtra for urban development in the State, district-wise;**
- (c) the number of urban local bodies of Maharashtra included in urban development plans, district-wise; and**
- (d) The details of such proposals in which urban local bodies of Maharashtra are included along with the potential development works to be carried out, district-wise?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) to (d) : As per the provisions of Article 243W of the Constitution, in conjunction with the Seventh and Twelfth Schedules, matters relating to urban development fall within the purview of States/Urban Local Bodies. However, Ministry of Housing and Urban Affairs (MoHUA) provides programmatic support to the States/Union Territories (UTs) in their urban development agenda through its various flagship Missions/Programmes viz. Atal Mission for Rejuvenation and Urban Transformation 2.0 (AMRUT 2.0), Smart Cities Mission (SCM), Swachh Bharat Mission – Urban 2.0 (SBM-U 2.0), Pradhan Mantri Awas Yojana-Urban (PMAY-U 2.0) and Urban Transport (UT) etc. Central Assistance is released by this Ministry to the States/Union Territories (UTs) and not to Districts or Urban Local Bodies (ULBs). Therefore, district-wise/ULB-wise information is not maintained centrally. The details are at Annexure.

Annexure as referred to in reply to part (a) to (d) of Lok Sabha Unstarred Question No.1510 regarding 'Urban Development in Maharashtra'.

Atal Mission for Rejuvenation and Urban Transformation (AMRUT & AMRUT 2.0): -

Under AMRUT, State Annual Action Plans (SAAPs) worth ₹7,759.32 crore have been approved for the State of Maharashtra. As reported by the State, 208 projects worth ₹8,013.28 crore taken up of which works worth ₹7,543.14 crore have been physically completed. These projects include 43 water supply projects worth ₹4,446.06 crore, 36 sewerage/septage management projects worth ₹3,294.03 crore, one drainage project worth ₹94.06 crore and 128 green spaces & park projects worth ₹179.13 crore.

Under AMRUT 2.0 so far, 286 projects worth ₹30,553.59 crore have been approved by this Ministry in Maharashtra State, which includes 117 water supply projects worth ₹15,831.02 crore, 48 sewerage/septage management projects worth ₹12,992.75 crore, 96 water body rejuvenation projects worth ₹1,540.49 crore and 25 green spaces & park projects worth ₹189.34 crore.

Swachh Bharat Mission – Urban (SBM- U & SBM – U 2.0):

Under this Mission, a total of five proposals having project cost of ₹ 6907.44 crores received from the State Govt. of Maharashtra under various components and all the five proposals have been approved for release of centre share of ₹ 2495.40 crores.

Smart Cities Mission: -

Under this Mission, 8 Cities viz., Aurangabad, Kalyan-Dombivali, Nagpur, Nashik, Pimpri-Chinchwad, Pune, Solapur and Thane have been selected from the State. A total of 348 projects amounting to ₹17,044 crores have been taken, of which 324 projects amounting to ₹15,146 crore have been completed and remaining 24 projects amounting to ₹1,898 crore are under implementation.

Pradhan Mantri Awas Yojana-Urban (PMAY-U & PMAY -U 2.0):-

For the State of Maharashtra, a total of 13.64 lakh houses have been sanctioned, out of which 11.60 lakh have been grounded and 9.33 lakh has been completed/delivered to the beneficiaries so far. The scheme period,

which was earlier upto 31.03.2022, has been extended upto 31.12.2025, except Credit Linked Subsidy Scheme (CLSS) vertical of the scheme, to complete all the houses sanctioned without changing the funding pattern and implementation methodology.

Urban Transport (UT): -

Urban Transport including Metro Rail System is an integral part of urban development which is a State subject. Planning and development of Urban Transport system including Metro Rail Projects is done by respective State Government. Central Government considers financial assistance to these projects as per extant policy subject to feasibility of the project and availability of the resources, as and when posed by respective State Government.

The list of proposals for metro rail projects received in last five years from the Government of Maharashtra for implementation under 50:50 JV model is as below:-

Sl. No	Name of the Project	Length in km	Cost (₹ in crore)
1	Nagpur Metro Rail Project (Phase-II)	43.80	6,708.00
2	Pune Metro Rail Project Corridor 1A: Pimpri-Chinchwad (P.C.M.C) to Nigdi	4.413	910.18
3	Thane Integral Ring Metro Project New Thane to New Thane (Ring corridor)	29	12,200.10
4	Pune Metro Rail Project extension Line from Swargate to Katraj	5.464	2,954.53
5	Pune Metro Rail Project Phase-2 Vanaz to Chandani Chowk & Ramwadi to Wagholi / Vitthalwadi	12.75	3,626.24
6	Pune Metro Rail Project Phase-2, Line-4: Kharadi-Hadapsar-Swargate-Khadakwasala with spur line of Nal Stop-Warje-Manik Baug	31.63	9897.19